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Tamil Nadu Appropriation Act, 2003

5 of 2003

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SCHEDULE 1 :- THE SCHEDULE

Tamil Nadu Appropriation Act, 2003

5 of 2003

An Act to provide for the appropriation of certain further moneys out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April, 2002. BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-fourth year of the Republic of India as follows:- 1. Received the assent of the President on the 29th March, 2003 -Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, page 34, dated 31st March, 2003.

1. Short Title :-

This Act may be called the Tamil Nadu Appropriation Act, 2003.

2. Supplementary Appropriation Out Of The Consolidated Fund Of The StateFor The Services And Purposes Of The Financial Year Which Commenced OnThe 1St Day Of April, 2002 :-

The State Government may appropriate out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April, 2002, a further sum not exceeding three thousand and fifty-three crores, thirty-eight lakhs and twenty-seven thousand rupees, being moneys required to meet,-

(a) the supplementary grants made by the Tamil Nadu Legislative Assembly for that year, as set forth in column (3) of the Schedule;

and

(b) the supplementary expenditure charged on the Consolidated Fund of the State for that year, as set forth in column (4) of the Schedule.

<u>SCHEDULE 1</u> THE SCHEDULE (See Sections 2)

Dem			Sums not exceeding			
and No.	Services and purposes		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total	
1	2		3	4	5	
1	State Legislature Revenue Capital Loan		10,66,000	3,07,000	13,73,000	
2	Governor and Council of Ministers	Revenue Capital Loan	1,000	2,000	3,000000	
3	Administration of Justice	Revenue Capital Loan	8,000	91,95,000	92,03,000	
4.	Adi Dravidar and Tribal Welfare	Revenue Capital Loan	15,96,64,000 2,62,79,000 14,32,000	1,01,000	15,97,65,000 2,62,79,000 14,32,000	
5	Agriculture Department	Revenue Capital Loan	53,000 93,80,000 3,24,24,000	1,93,000	2,46,000 93,80,000 3,24,24,000	
6	Animal Husbandary and Fisheries Department- Animal					
	Husbandary	Revenue Capital Loan	17,000	4,66,000	4,83,000	
7	Animal Husbandary and Fisheries Department -					
	Fisheries	Revenue Capital Loan	7,95,63,000 1,59,65,000 3,61,10,00		7,95,63,000 1,59,65,000 3,61,10,000	
8	Animal Husbandary and Fisheries Department- Dairy					

	development	Revenue Capital	24,80,45,000		24,80,45,000
9	Backward Classes, Most Backward Classes and Minorities Wefare Department	Loan Revenue Capital Loan	32,000 1,12,57,000	1,70,000	2,02,000 1,12,57,000
10	Commercial Taxes Department - Commercial Taxes	Revenue Capital Loan	3,000		3,000
11	Commercial Taxes Department - Stamps and Registration	Revenue Capital Loan	6,000		6,000
12	Co-operation, Food and Consumer Protection Department	Revenue Capital Loan	14,000 6,66,08,000 2,62,16,000		14,000 6,66,08,000 2,62,16,00
13	Energy Department	Revenue Capital Loan	21,58,90,000		21,58,90,000
14	Environment and Forests Department	Revenue Capital Loan	16,000 8,000	7,75,000	7,91,000 8,000
15	Finance Department	Revenue Capital Loan	23,93,50,000 2,00,00,000		23,93,50,000 2,00,00,000
16	Handlooms, Handicrafts, Textiles and Khadi Department - Handlooms and Textiles	Revenue Capital Loan	50,26,25,000 5,39,000		50,26,25,000 5,39,000
17	Handloms, Handicrafts, Textiles, and Khadi Department - Khadi, Village Indus-				
	tries and Handicrafts	Revenue Capital Loan	4,000	1,93,000	1,97,000
18	Health and Family Welfare	Revenue Capital Loan	1,54,000 13,99,62,000	35,83,000	37,37,000 13,99,62,000

	Department				
19	Higher Education Department	Revenue Capital Loan	23,000 2,02,14,00	5,000	28,000 2,02,14,000
20	Highway Department	Revenue Capital Loan	28,36,39,000 12,000	52,47,000 46,47,000	28,88,86,000 46,59,000
21	Home Department - Police	Revenue Capital Loan	1,19,000 1,000	78,64,000	79,83,000 1,000
22	Home Department - Fire and Rescue Services	Revenue	7,000		7,000
		Capital Loan			
23	Home Department - Prisons	Revenue Capital Loan	7,000 1,25,63,000	16,000	23,000 1,25,63,000
24	Home Department - Motor Vehicles Acts -	Revenue Capital Loan	3,000		3,000
25	Administration Housing and Urban Development Department	Revenue Capital Loan	11,12,16,000 1,77,82,000 1,00,00,000		11,12,16,000 1,77,82,000 1,00,00,000
26	Industries Department	Revenue Capital Loan	10,49,10,000 19,42,65,000 57,53,42,000		10,49,10,000 19,42,65,000 57,53,42,000
27	Information and Tourism Department- Information and Publicity	Revenue Capital Loan	4,000		4,000
28	Information and Tourism Department - Tourism	Revenue Capital Loan	12,000 20,63,000		12,000 20,63,000
29	Information and Tourism Department- Stationery and Printing	Revenue Capital Loan	1,57,70,000 36,02,000		1,57,70,000 36,02,000
30	Information Technology Department	Revenue Capital Loan	2,000		2,000
31	Labour and Employment Department	Revenue Capital Loan	16,000 1,04,000		16,000 1,04,000

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32	Law Department	Revenue Capital Loan	11,14,000		11,14,000
33	Municipal Administration and Water Supply Department	Revenue Capital Loan	7,000 2,000 1,000		7,000 2,000 1,000
34	Personnel and Administrative Reforms Department	Revenue Capital Loan	5,000		5,000
35	Planning and Excise Department	Revenue Capital Loan	11,000 1,85,67,000		11,000 1,85,67,000
36	Prohibition and Excise Department	Revenue Capital Loan	14,75,000		14,75,000
37	Public Department	Revenue Capital Loan	7,62,12,000	17,14,000	7,79,26,000
38	Public Works Department	Revenue Capital Loan	80,000 69,000	61,02,000	61,82,000 69,000
39	Revenue Department	Revenue Capital Loan	25,000	1,67,000	1,92,000
40	Rural Development Department	Revenue Capital Loan	38,000 31,25,00,000		38,000 31,25,00,000
41	School Education Department	Revenue Capital Loan	19,000 7,50,00,000		19,000 7,50,00,000
42	Smal Industries Department	Revenue Capital Loan	7,24,50,000 12,45,000 4,00,00,000		7,24,50,000 12,45,000 4,00,00,000
43	Social Welfare and Nutritious Meal Programme Department	Revenue Capital Loan	34,000		34,000
44	Tamil Development Culture and Religious Endowments Department - Tamil Department Culture	Revenue Capital Loan	10,000	1,25,000.	1,35,000
45	Tamil Development Culture and	Revenue Capital Loan	4,000		4,000

	Religious Endowments Department - Hindu Religious and Charitable Endowments				
46	Transport Department	Revenue Capital Loan	4,000		4,000
47	Youth Welfare and Sports Development Department	Revenue Capital Loan	4,000		4,000
48	Pension and other Retirement Benefits	Revenue Capital Loan	56,73,51,000		56,73,51,000
49	Relief on account of Natural Calamities	Revenue Capital Loan	4,26,10,97,000		4,26,10,97,00
	Debt charges Public Debt - Repayment	Revenue Capital Loan Revenue Capital		299,35,76,000	299,35,76,000
		Loan		1,888,76,88,000	1,888,76,88,000
	TOTAL	Revenue	672,62,89,000	302,98,01,000	975,60,90,000
		Capital	61,49,48,000	46,47,000	61,95,95,000
	GRAND TOTAL	Loan	127,04,54,000	1388,76,88,000	2,015,81,42,000
			861,16,91,000	2,192,21,36,000	3,053,38,27,000